

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2017

#### DATE OF HEARING 03.01.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2504131/05	Opp. No. AMD-835728	M/s. Tridos Laboratories Pvt. Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

#### DATE OF HEARING 05.01.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2501357/24	Opp. No. AMD-837017	Shree Sanwariya Textiles, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2031191/35	Opp. No. AMD-808461	M/s. Prakash Agricultural Industries, Agra / Mr. P. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 10.01.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2451456/05	Opp. No. AMD-815774	M/s. PMVN Healthcare Pvt. Ltd., New Delhi / M/s. Loyal Registration Services, Noida	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1154105/05	Opp. No. AMD-192401	M/s. Meghmani Organics Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 12.01.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2260654/05	Opp. No. AMD-803274	M/s. Vishwanath & Global Attorneys, Hyderabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2607196/05	Opp. No. AMD-832412	M/s. Kamron Laboratories Ltd., Mehsana	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 17.01.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2290321/24	Opp. No. AMD-818227	M/s. Rangeela, Chennai / Mr. Ashok Kumar J. Daga, Advocate, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1645672/30	Opp. No. AMD-761181	M/s. Kwality Industries Gwalior / M/s. G. S. Rijhwani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	2370499/05	Opp. No. AMD-829367	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
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**DATE OF HEARING 19.01.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2426589/05	Opp. No. AMD-816996	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2402282/30	Opp. No. AMD-813957	M/s. Dorabdaruwala Grains & Provision, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2435704/05	Opp. No. AMD-815770	M/s. Neon Laboratories Limited, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 24.01.2017**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2462064/05	Opp. No. AMD-814655	M/s. Cadila HealthcareLtd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2464684/17	Opp. No. AMD-837315	M/s. Chetan Enterprises, Bhiwadi / M/s. Puri & Puri (Advocate), Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	2469148/41	Opp. No. AMD-832452	Shree Sahajanand Charitable Trust, Gandhinagar / Mr. Nikunj V. Joshi, Advocate, Ahmedabad	02.15. p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

4.	2054561/05	Opp. No. AMD-815564	M/s. Indoco Remedies Ltd., Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
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**DATE OF HEARING 31.01.2017**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2462867/05	Opp. No. AMD-839208	M/s. Inga Laboratories Pvt. Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2449122/39	Opp. No. AMD-837346	M/s. Shree Mahavir Travels, Ahmedabad / M/s. Bhansali & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	2460997/43	Opp. No. AMD-844135	Mr. Kisanlal Bastiram Sarada, Nashik / M/s. M. P. Mirchandani & Co., Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2120457/05	Opp. No. AMD-794037	M/s. VHB Life Sciences Limited, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
5.	1281254/03	Opp. No. AMD-243691	Mr. Sharad Jain & Anurag Jain, Varanasi / Mr. Rakesh Kumar Singh Advocate, Agra	02.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
6.	2509868/34	Opp. No. AMD-839355	M/s. P. P. Tobacco Company, Pune / M/s. W. S. Kane & Co., Mumbai	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
7.	1735841/06	Opp. No. AMD-761870	M/s. New India Engineering Works, Jaipur / M/s. Trade Mark Registration Services, Jaipur	03.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

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